

F. No. J-11/2/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 14th November, 2019


ORDER

The President is pleased to accept the resignation of following Advocate who figure as Panel Counsel, as mentioned under column-'II' in table 'A' below, with effect from the date of this order, consequently, his name occurring in this Department's Order as mentioned under column-'III' in table 'A', stands deleted:

Table 'A'


Name of Advocate	Name of Court & Category of Panel	Detail of the concerned order	Date of acceptance of resignation (w.e.f.)
I	II	III	IV
Shri Ashutosh Kumar Dubey	Addl. Standing Govt. Counsel for District & Subordinate Courts, Ranchi (Jharkhand)	J-11015/8/2018-Judicial (Part-1) dated 03.08.2018	Date of this order

2. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. Shri Rajiv Sinha, Asst. SGI for the High Court of Jharkhand at Ranchi, R/o 203, Shree Tower, Kadru Main Road, Ranchi-834002. s
3. Shri Akhouri Anjani Kumar, Standing Govt. Counsel, R/o Sudhila Niketan, At Hesal, Near Jora Mandir, PO Hehal, PS Pandra, PO & District Ranchi, Jharkhand.
4. Shri Ashutosh Kumar Debey, Advocate, S/o Late Bijay Kumar Dubey, At Lalitgram, PO & PS Ratu, District Ranchi, Jharkhand.
5. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Guard File with 5 spare copies.


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